

The Minister of Commerce (Shri Karmarkar): (a) Yes, Sir.

(b) and (c). A statement is laid on the Table of the House. [See Appendix IV, annexure No. 41.]

HAND AND MILL PAPER

*679. **Th. Jugal Kishore Sinha:** Will the Minister of Commerce and Industry be pleased to state the ratio between the quantities of hand-made paper and mill-made paper consumed annually during the last three years?

The Minister of Commerce and Industry (Shri T. T. Krishnamachari): The information is being collected and will be placed on the Table of the House in due course.

COMPENSATION TO INDIAN LAND OWNERS IN BURMA

*680. **Shri D. C. Sharma:** Will the Prime Minister be pleased to refer to the reply to starred question No. 477 asked on the 27th of February 1954 and state whether the question of compensation for the nationalized land in Burma to Indian land owners has been finally decided by the Burmese Government?

The Deputy Minister of External Affairs (Shri Anil K. Chanda): Yes, Sir. The Burmese Parliament during its February-March 1954 Session has passed the Burma Land Nationalisation (Amendment) Act, 1954 which prescribes the scale of compensation payable to the land owners.

द्वितीय पंच वर्षीय योजना

*६८५ { श्री एम० एल० द्विवेदी :
पंडित तमूनीद्वर दत्त
जुवाध्याय :

क्या योजना मंत्री यह बताने की कृपा करेंगे :

(क) द्वितीय पंच वर्षीय योजना के सम्बन्ध में काम की तैयारी करने के लिये सरकार ने जो गश्ती पत्र भेजा था, उसका उत्तर किन किन राज्यों ने दे दिया है और

किन किन राज्यों ने अभी तक उत्तर नहीं दिया है ; और

(ख) क्या जिला स्तर पर क्रियान्वित की जाने वाली योजनाओं को तैयार करने के सम्बन्ध में राज्य सरकारें जिला योजना समितियों से परामर्श करती हैं ?

The Deputy Minister of Irrigation and Power (Shri Hathi): (a) Considering the nature of the suggestions made in the letter of the Planning Commission, the States have not had sufficient time to deal with it.

(b) A suggestion to this effect was made in the letter.

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*686. **Shri Nageshwar Prasad Sinha:** Will the Minister of Information and Broadcasting be pleased to state the total amount paid towards the advertisement charges of the newspapers and other journals in India during 1953-54 for publishing Government advertisements?

The Minister of Information and Broadcasting (Dr. Keskar): Information in respect of advertisements given by Ministries through agencies other than the Advertising Branch of the Ministry of Information and Broadcasting is being collected. The Advertising Branch of the Ministry of Information and Broadcasting issued only display advertisements of the Government of India excepting Railways during 1953-54 and the total payment in respect of such advertisements amounted to Rs. 7.73.385/4/-.

COKE OVEN PLANT

*687. **Shri S. C. Samanta:** Will the Minister of Production be pleased to state:

(a) whether the work of setting up the new coke oven plant in Sindri is being carried on according to the schedule; and

(b) what arrangements are being made to utilise the bye-products that